

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.212/98

Tuesday, the 10th day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Rajeevan V.R.
Kakkadan Chalil House
Mattool North P.O.
Pazhayangadi
Kannur

...Applicant

(By advocate Mr OV Radhakrishnan)

Versus

Sub Divisional Inspector (Postal)
Payyannur Sub Division
Payyannur

...Respondent

(By advocate Mr George Joseph)

The application having been heard on 10.2.98, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant has applied for selection and regular
appointment to the post of Extra Departmental Packer
at Mattool North Sub Office, alongwith other candidates
sponsored by the employment exchange. He apprehends that
his candidature may not be considered by the respondent
on the ground that his name has not been sponsored by
the employment exchange. It is for this reason that he
has filed this application praying for a direction to
the respondent to consider his candidature also for
selection and regular appointment to the post of Extra
Departmental Packer at Mattool Sub Office.

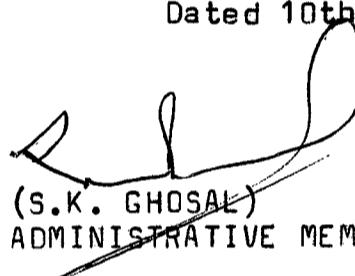
2. When the application came up for hearing today,
learned counsel for the respondents stated that in view
of the Supreme Court ruling in Excise Superintendent,
Malkapatnam, Krishna District, A.P. Vs. K.B.N. Visweswara
Rao & Ors 1996 (6) SCC 216, the respondents would consider

the candidature of the applicant also for selection and appointment to the post of Extra Departmental Packer at Mattool North Sub Office though his name may not be sponsored by the employment exchange,

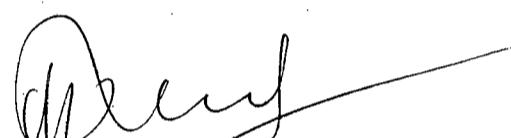
3. In the light of what is stated above, this application is disposed off with a direction to the respondent to consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Packer at Mattool North Sub Office though his name has not been sponsored by the employment exchange.

No order as to costs.

Dated 10th February 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN